

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5046  
ANSWERED ON:26.08.2010  
COMPLIANACE REPORT OF COMPANIES  
Choudhary Shri Harish;Sinh Dr. Sanjay

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether companies are required to submit a compliance report to the department of corporate affairs regarding enforcement of labour laws;
- (b) if so, the details of the provisions in this regard;
- (c) the number of companies which have not submitted compliance report during the last three years;
- (d) the number of companies against whom action has been taken during the last three years in this regard; and
- (e) the outcome thereof?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) No Sir.
- (b) to (e) Do not arise.